for the development of hand-loom industry; and

Oral Answers

(b) the number of representatives from the Punjab State on the All-India Handloom Board?

The Minister of Commerce and Industry (Shri T. T. Krishnamaclari): (a) No payments were made to the Punjab Government for this purpose. I might add that an amount of Rs. 39,555 was sanctioned from the Handloom Development Fund for payment to the Punjab Government in 1949/50 but the amount was not paid presumably because no claim was made by the State Government concerned.

(b) There are no members from the Punjab on the present All-India Handloom Board.

Prof. D. C. Sharma: May I know how the members of the Handloom Board are recruited? Are they nominees of the States or the nominees of the Central Government?

Shri T. T. Krishnamachari: They are nominees recruited by the Central Government. They are recruited for their knowledge of the handloom industry.

Prof. D. C. Sharma: May I know if any representation has been received by the hon. Minister from the All India Spinners Association at Adampur in Jullundur district. for eny grant?

Shri T. T. Krishnamachari: I would like to have notice.

Shri B. S. Murthy: May I know whether any representatives of the recognised Associations of Handloom weavers have been coopted in the Board?

Shri T. T. Krishnamachari: The Non-official Members in the Board are very well-known workers in the field of handloom industry.

Shri R. K. Chaudhury: Does Punjab happen to be the only State, or has Assam the same fate as Punjab in the matter of non-grant of any funds for the handloom industry?

Shri T. T. Krishnamachari: If the hon. Member could kindly put a question in regard to Assam, I shall answer.

Mr. Deputy-Speaker: The question relates only to Punjab.

Shri R. K. Chaudhury: I wanted to know whether Punjab is the only State where no funds have been given to the handloom industry. Mr. Deputy-Speaker: Mr. Velayudhan.

Shri Velayudhan: May I know whether the Handloom Board has decided to send any delegation to South East Asian countries for exploring the possibilities of selling handloom cloth there?

Shri T. T. Krishnamachari: I would like to have notice.

Mr. Deputy-Speaker: That does not arise.

Shri Nambiar: May I know whether any amount was paid to the handloom weavers or their associations i_n the Madras State?

Mr. Deputy-Speaker: A separate question may be put to the hon. Minister.

Prof. D. C. Sharma: May I know what action the Central Government took when the Punjab Government did not ask for the funds allotted?

Shri T. T. Krishnamachari: It is rather difficult. The Government make an allocation. If the purpose for which an allocation is made is not carried out, the State Government does not ask for the allocation. Presumably, in this case. the Punjab Government did not go in for the work for which they asked allocation.

BUDGET PROVISION FOR SALT WORKS

*895. Shri K. C. Sodhia: (a) Will the Minister of **Production** be pleased to state how the amount budgeted under head 'Capital Outlay on Salt Works' is going to be spent during 1953-54?

(b) What amount, if any, is going to be spent out of it on improving the quality of salt?

The Minister of Production (Shri K. C. Reddy): (a) A provision of Rs. 8 lakhs has been made for the development of existing salt works. A tentative list of the works on which this amount is proposed to be spent, is laid on the Table of the House. [See Appendix VI, annexure No. 20.]

In addition a token provision of Rs. 1 lakh has been made for the development of the Mandi Rock Salt Mines.

(b) The improvement of the quality of salt does not depend upon any single factor. It is, therefore, not possible to say how much will exactly be spent exclusively on improving the quality of salt.

منستر آف ایجوکیشن ایند نیچرل ريسورسز ايند سائلتميفك، ريسرچ (مولانا آزاد) : اس سوال کا تعلق نیچرل ریسورسیز اور سائنتیفک ریسرچ سے ھے -كاتهياواز ميں ايک سالت ريسرچ انسٿي ٿيو تهول ره هي مگر اس کی کارروائی ابھی پوری نہ**یں ہوئی**

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): This question relates to Natural Resources and Scientific Research. A Salt Research Institute is being opened in Kathiawar, but it has not yet been completed.]

Shri Joachim Alva: Has any provision been made to encourage salt manufacturers to form cent. per cent. co-operative societies production, especially in my constituency, North Kanara district?

Shri K. C. Reddy: The hon. Member knows very well that every encouragement i_S given to co-operative societies for manufacturing salt.

INDIAN INSTITUTE OF ARTS AND INDUSTRY

*896. Shri K. C. Sodhia: (a) Will the Minister of Commerce and Industry be pleased to state where the' Indian Institute of Arts and Industry is located?

(b) What annual budget has been allotted to it for the year 1553-54?

(c) In what arts and industrial education does it specialise?

(d) How many scholars are on its rolls and for what subjects?

(e) What are the qualifications for admission to the Institute?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Calcutta,

(b) A provision of Rs. 50,000 has been made in the Budget Estimates for 1953-54 for giving a grant-in-aid to the Institute.

(c) The Institute specialises in the development of applied art and industrial designs.

(d) and (e). There are no training Tacilities in the Institute at the moment; but the Institute proposes to start a Commercial Design course during the next financial year. **Shri K. C. Sodhia:** Is there any provision for inviting new designs for small and cottage industries?

Shri T. T. Krishnamachari: I do not think that there is any specialisation in regard to small scale industries. But, I am not quite sure if some of the designs that they have put up cannot be used for cottage industries as well.

Shri B. S. Murthy: May I know whether the Victoria Technical Institute in Madras is also giving training in industrial designs and whether the Government of India has given any grants to that institution?

Shri T. T. Krishnamachari: I would like to have notice.

Shri V. P. Nayar: May I know. Sir, whether it is proposed to give instructions in the commercial art of harnessing a truth to a lie which is alsocalled advertisement?

Mr. Deputy-Speaker: Order, order.

Shrimati Renu Chakravartty: May I know whether there is any integration between this Indian Institute and the department for commercial art in the Arts School, Calcutta? Is there any relation between the two?

Shri T. T. Krishnamachari: At the moment I do not think there is any proposal to integrate the two institutions.

Shri K. K. Basu: In what form do the industrial concerns co-operate with this organisation?

Shri T. T. Krishnamachari: By paying money, mainly.

Mr. Deputy-Speaker: The Questionsare over. There is still time. I will go a second round. Dr. Ram Subhar Singh: I am sorry 872 has been withdrawn Messrs. Hukam Singh. Madhao Reddi, K. G. Deshmukh, Rishang Keishing, absent. Mr. Raghubir Singh: absent.

Shri T. K. Chaudhuri: Will you please make an exception for this question?

Sardar A. S. Saigal: All the Membersare interested.

Mr. Deputy-Speaker: The hon liember when he comes back will be interested.

Sardar A. S. Saigal: The hon. Minister may reply.

Shri Nambiar: There is a submission, Sir.

Sardar A. S. Saigal: It is for the benefit of all the Members.

vear?